

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:129

ANSWERED ON:09.08.2011

WATER MANAGEMENT IN URBAN AREAS

Adityanath Shri Yogi;Rajendran Shri C.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Union Government supplements the efforts of the State Governments and other bodies in respect of water management system in urban areas of the country;
- (b) If so, the details thereof;
- (c) the funds sanctioned/released by the Union Government for the purpose, city-wise during the last three years and the current year; and
- (d) the manner in which the Government monitors such projects/programmes and ensures improvement in water management in the urban areas of the country ?

Answer

MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (d) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 129 FOR 9.8.2011 REGARDING WATER MANAGEMENT IN URBAN AREAS

(a) Yes, Madam.

(b) The provisioning and management of water supply in urban areas is a State subject. The Government of India supplements the efforts of State Governments/Union Territories through various schemes as follows:

(i) Sanction of projects under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM). This mission has two components, i.e. Urban Infrastructure and Governance component which covers 65 identified cities and Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) component which covers other cities and towns.

(ii) Projects are also sanctioned under the North Eastern Region Urban Development Programme (NERUDP), the Urban Infrastructure Development Scheme for Satellite towns (UIDSST) and the 10% lump-sum scheme for the North-Eastern region including Sikkim.

(iii) Sanction to 100 MLD sea water reverse osmosis technology based desalination plant for Chennai city. Other than these, the Government has formulated Service Level Benchmarks (SLBs) for water supply which covers matters pertaining to coverage, quality of water, quantity of supply, etc. It has also formulated manual on water supply and treatment and manual on operation and maintenance of water supply systems which have been disseminated to the States and Urban Local Bodies for adoption.

(c) Details of the funds sanctioned/released city-wise for water supply projects under the UIG and UIDSSMT components of JNNURM during the last three years are given in Annexure I & II respectively. Details of the funds released under UIG and UIDSSMT components of JNNURM during the year 2011-12 are given in Annexure III and IV. Details of the funds sanctioned/released under NERUDP, 10% lump-sum scheme for North Eastern region including Sikkim and Urban Infrastructure Development Scheme in Satellite Towns around seven mega-cities are at Annexure V. An amount of Rs.871.24 crore has been sanctioned for the desalination plant at Chennai and Rs.300.00 crore has been released during the years 2008-2009.

(d) The schemes/projects sanctioned by the Government are executed and monitored by the State Governments, UTs and Urban Local Bodies (ULBs). The Government of India also undertakes periodic monitoring and review of the projects as reported by the States and ULBs.